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C.A.No. 6203 OF 1999  
ITEM No.1A

Court No. 1

SECTION XVI

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No. 6203 of 1999

Achintya K. SahaAppellant (s)

VERSUS

M/s. Nanee Printers and Ors.Respondent (s)

(Heard by Hon'ble P.Venkatarama Reddi and S.H. Kapadia, JJ.)

Date : 30-1-2004 This appeal was called on for judgment today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE S.B. SINHA  
HON'BLE MR. JUSTICE S.H. KAPADIA

For Appellant (s)Mr. G.R.K. Prasad, Adv.

For Respondent (s)Mr. Goodwill Indeevar, Adv.

UPON hearing counsel the Court made the following  
J U D G M E N T

Hon'ble Mr. Justice S.H. Kapadia pronounced the judgment of the Court.

The appeal fails and is, accordingly, dismissed, but in the facts and circumstances of the case, the parties shall bear their own costs throughout.

Reportable.

[ Alka Dudeja ] [ Janki Bhatia ]  
Court Master Court Master

(Signed judgment is placed on the file)